

GOVERNMENT OF INDIA
MINISTRY OF COAL

RAJYA SABHA
UNSTARRED QUESTION NO. 1809
TO BE ANSWERED ON 28.12.2018

Standardization of skills and training

1809. SHRIMATI ROOPA GANGULY:

Will the Minister of COAL be pleased to state:

- (a) whether the Ministry or any of its subsidiaries have taken any steps with National Skill Development Fund (NSDF) and National Skill Development Centre (NSDC) under Skill India Mission of Central Government for standardization of skills and training and assessment of their employees as well as of contractual workers, Project Affected Persons (PAP), youth and women in its command area to bring them in line with NSDC qualifications;
- (b) if so, the details thereof; and
- (c) the amount of funds allocated for the project and targeted number of beneficiaries to be trained and current status of the same?

A N S W E R

MINISTER OF COAL AND RAILWAYS

(SHRI PIYUSH GOYAL)

(a) & (b): Coal India Limited (CIL) has signed a tri-partite Memorandum of Understanding (MoU) with National Skill Development Fund (NSDF) and National Skill Development Corporation (NSDC) in May, 2015. As per the MoU, CIL is committed to provide funds to skill 2.7 lakh persons as per National Skill Qualification Framework (NSQF) in its operational areas and neighbouring regions. The project comprises the following broad areas of activity:

- (i) Recognition of Prior Learning (RPL), Skill Training and Certification for employees and contractors' workers;
- (ii) Fresh Skilling of youth and women in operational areas;
- (iii) National Vocational Educational Qualification Framework in schools; and
- (iv) Infrastructure Augmentation relating to skill development.

(c): The CIL board has approved an amount of Rs 15 crore to start a pilot project. The achievement of the pilot project is summarised below:

Sl.No.	Activity	Training imparted
1.	Recognition of Prior learning of employees.	39,953
2.	Training and Certification for Contract workers.	4,700
3.	Fresh Skilling of PAPs	1,968 (706 placed)
